

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

OA NO.756/2017

NEW DELHI THIS THE 6TH DAY OF MARCH 2017

HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)

Dr. Rajesh Mongia, aged about 46 years,
S/o Shri K.L. Mongia,
R/o A-28, 2nd Floor,
Nanda Road, Adarsh Nagar,
Delhi-110033.

Retired Executive Engineer (SG) (QS&C),
Group 'A', voluntarily retired from Military
Engineer Services on 30.11.2016 with
HQ CWE (AF) Jammu as unit last served. ...Applicant

(In person)

VERSUS

1. Union of India through the Defence Secretary, Ministry of Defence, South Block, New Delhi -110011.
2. The Engineer-in-Chief, Integrated – HQ of MoD (Army), Kashmir House, New Delhi – 110011.
3. The Commander Works Engineer (AF) Jammu, Military Engineer Services, C/o 256 SU, AF, PIN-937256 C/o 56 APO.
4. The Controller General of Defence Accounts (CGDA), Ulan Batar Road, Palam, Delhi Cantt-110010.
5. The Principal Controller of Defence Accounts (PCDA), Northern Command (NC), Narwal Pain, Satwari, Jammu-180003.Respondents

:ORDER (Oral):

The applicant, present in person, submits that he will be satisfied if this OA is disposed of at the admission stage itself with a direction to the respondent no.1 to consider and dispose of his representation dated 02.02.2017 (Annexure A-15) in a time-bound manner.

2. Accordingly, the instant OA is disposed of, without issuing notice to the respondents and without going into the merits of the matter, with the direction to the respondent no.1 to duly consider and dispose of the aforesaid representation through a speaking order within two weeks from the date of receipt a copy of this Order. The decision taken shall also be communicated to the applicant.

DASTI.

**(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)**

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